

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM

IA (IBC) 30 & 196/2023 in CP (IB) No. 243/7/HDB/2021
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Arcom Medical Devices Private Limited

...Financial Creditor

VS

B & A Health Care Private Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 196/2023

Ld. Counsel Shri. GP Yash Vardhan for the applicant/SBI, Ld. Resolution Professional Shri. Pavan Kankani (R1) and Ld. Counsel Shri. V K Sajith for R2 present.

Counter of R2 filed. Pleadings completed. Heard the Ld. Counsel for Applicants and respondents in part.

At request, for continuation of submissions, call on 24.03.2023.

List IA (IBC) 30/2023 also on 24.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)